

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 02.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
 2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.111/ BB/2017	-	For filing certificate from CA	14	Katwa Construction Company Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	SIGNATURE REPRESENTATION TO WHOM
1.	SANJEEV R. KULKARNI M:9886985108	KATWA CONSTRUCTION COMPANY LTD. 

PCS for petitioner is present. The matter is listed for orders on 10.11.2017. In the meanwhile, PCS is directed to file affidavit that the company is not covered by any regulatory authority. If not, to file proof.

List it on 10.11.2017.


MEMBER (J)


MEMBER (T)